

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2290
TO BE ANSWERED ON 29.11.2016

Clearance for Airport

2290. SHRI ASHOK SHANKARRAO CHAVAN:
SHRI GAJANAN KIRTIKAR:
KUNWAR HARIBANSH SINGH:
DR SUNIL BALIRAM GAIKWAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received a proposal for construction of a new airport in Navi Mumbai for stage-II forest clearance;
- (b) if so, the details thereof and the status of the proposal;
- (c) the reasons for the delay in according the above clearance; and
- (d) the time by which the proposal is likely to be cleared?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) Yes, Sir.
- (b) The proposal has been accorded *In-principle* approval.
- (c) The final approval is pending for non compliance of the conditions stipulated in *In-principle* approval letter by the State Government.
- (d) As and when the complete compliance of the conditions stipulated *in In-principle* approval is submitted by the State Government .Final approval (stage- II) under FC Act 1980 shall be granted .
